

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.2265 of 1995

Dated New Delhi, this 5th day of December, 1995

Hon'ble Shri K. Muthukumar, Member(A)

Shri Banmali Dass
S/o Late N. L. Dass
R/o E-19 Rouse Avenue
NEW DELHI-2.

Shri Sanjay Kumar Dass
S/o Shri Banmali Dass
R/o E-19 Rouse Avenue
NEW DELHI-2.

... Applicants

By Advocate: Shri A. K. Srivastava

versus

1. Union of India, through
the Secretary
Ministry of Urban Affairs
and Employment, Nirman Bhawan
NEW DELHI.
2. The Director
Directorate of Printing
'B' Wing, Nirman Bhawan
NEW DELHI.
3. The Manager
Government of India Press
Minto Road
NEW DELHI.
4. The Manager
Government of India Press
Ring Road
NEW DELHI.

... Respondents

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The learned counsel for the applicant prays that he may be allowed to withdraw the application with the liberty to file a fresh application. The prayer is allowed. The application is dismissed as withdrawn with the liberty to the applicant to file a fresh application, if so advised.

(K. Muthukumar)
Member(A)

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